

DIVISION BENCH  
COURT - I

S-9

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/157(KB)2024  
IVN.P/13(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>NIMMI OBEROI VS ELGIN HOTELS PVT.LTD.</b>
UNDER SECTION	<b>SEC. 58(3),SEC. 59 SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For Petitioner Nos. 2 and 3 in CP/157(KB)2024  
Ms. Urmila Chakraborty, Adv. ]  
  
Mr. Sudhir Mehta, adv ] For Applicant in IVN.P/13(KB)2024  
Ms. Tanvi Luhariwala, adv ]  
Mr. Amitabh Ray, adv ]  
  
Mr. Jishnu Saha, Adv. ] For the Petitioner No. 1 in CP/157(KB)2024  
Mr. Shaunak Mitra, Adv. ]  
Mr. Ishan Saha, Adv. ]  
Mr. Avishek Guha, Adv. ]  
Mr. Arunika Duutta, Adv. ]  
Mr. Kaustav De Sarkar, Adv. ]

**ORDER**

1. Ld. Sr. Counsel/ Counsel for the parties present.
2. **IVN.P/13(KB)2024**
  - (a) Heard. **Reserved for Orders.**
  - (b) Written notes of argument, be filed within seven days of time.
3. Post this matter on **16.07.2024.**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**